

Sr.Civil Judge and JMFC,Cnhalli
Sri.Kiran Kumar D Wadigeri
Sr.Civil Judge and JMFC,CN Halli
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	M.V.C. 45/2019 (EVIDENCE)		Radha.S.B. Vs Umesh	Sathish B
2	M.V.C. 46/2019 (EVIDENCE)		Harshitha.S.R. Vs Umesh	Sathish B
11.00 AM to 02.00PM				
3	O.S. 17/2020 (HEARING)		Y. J. Mohankumar Vs Chowdamma	H. T. Hanumanthaiah
4	O.S. 1/2017 (EVIDENCE) IA/3/2019 IA/1/2017		C.B.Keshavamurthy Vs Bandamma	G.Sreenivasamurthy
5	M.V.C. 1376/2018 (EVIDENCE)		Banuprakash Vs Nagaraju	S.Dilip
6	M.V.C. 177/2019 (EVIDENCE)		Shivakumar.S.V. Vs The National Insurance Co.Ltd	Ramesh Babu H R
7	M.V.C. 246/2019 (EVIDENCE)		G.M.Raghunath Vs The National Insurance Co.Ltd	Rameshbabu HR
8	M.V.C. 293/2019 (EVIDENCE)		K.C.Keshavamurthy Vs K.B.Marulaiah	K.M.Rajashekarappa
9	M.V.C. 542/2019 (EVIDENCE)		Shivanna Vs Dayananda.A.C	M.V.Madhusudhana
10	M.V.C. 783/2019 (EVIDENCE)		K.S.Rajesh Vs Nagesh.G	Sreedhara.N.N
11	M.V.C. 977/2019 (EVIDENCE)		Manjula Vs The United India Insurance Co.	Rameshbabu. H.R
12	R.A. 31/2019 (ARGUMENTS)		Lakshmanaika Vs Ganganaika	N.N.Sreedhara
13	M.V.C. 247/2019 (EVIDENCE)		Yenjarappa Vs The National Insurance Co.Ltd	Rameshbabu HR
14	R.A. 25/2018 (hear on IA) IA/1/2020		Sri. Beeralingeshwara Temple committee Vs H.R.Rajashekara	M.Mallikarjunaiah

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15	M.V.C. 425/2019 (hear on I.A)		Latheep Sab Vs Ram General Insurance Company Ltd.,	H.R.Ramesh Babu
16	R.A. 25/2019 (FOR OBJECTION) IA/1/2019 IA/2/2019		B. Jayanna Vs Bheemaiah	C. Rajashekhar
17	M.V.C. 1275/2018 (Await Report)		Panchakshariah Vs Dayanandasagar	S.Shankar

Cases listed below are adjourned due to Covid 19

18	M.V.C. 567/2015 (SUMMONS)	13-01-2021	Chandramma Vs Proprietor	
19	M.V.C. 568/2015 (SUMMONS)	13-01-2021	Manjamma Vs Proprietor	
20	M.V.C. 567/2019 (SUMMONS)	13-01-2021	Ramanna Vs Chandra.M	V.Gangadharayya
21	M.V.C. 568/2019 (SUMMONS)	13-01-2021	Vijaykumar Vs Chandra.M	V.Gangadharappa
22	M.V.C. 505/2020 (SUMMONS)	13-01-2021	Lakkamma Vs National Insurance Company limited	H.R.Ramesh babu
23	O.S. 39/2020 (SUMMONS)	13-01-2021	T. G. Girijamma Vs Lalithamma	N. Sadashivaiah
24	M.V.C. 597/2020 (NOTICE)	13-01-2021	Neelakantaiah Vs Tajammul Pasha	Sathish B.
25	M.V.C. 553/2020 (NOTICE)	13-01-2021	Manjunath Vs Kumarswamy	P.R.Ramesh Babu
26	M.V.C. 815/2020 (NOTICE)	13-01-2021	Harshitha Vs Noor Ahamed	N.N.Sreedhara
27	M.V.C. 816/2020 (NOTICE)	13-01-2021	Pankaja Vs Noor Ahamed	N.N.Sreedhara
28	M.V.C. 818/2020 (NOTICE)	13-01-2021	Latha Vs The United India Insurance Co.limited	N.N.Sreedhara

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	M.V.C. 819/2020 (NOTICE)	13-01-2021	Kavya-S.N. Vs Rangaswamy K.S	N.N.Sreedhara
30	M.V.C. 820/2020 (NOTICE)	13-01-2021	Manjula D.S. Vs Devaraju K.B.	N.N.Sreedhara
31	M.V.C. 842/2020 (NOTICE)	13-01-2021	Shaik Jamsheed Sab Vs Pradeep B.R.	M.E.Nijalingappa
32	M.V.C. 865/2020 (NOTICE)	13-01-2021	Harsha Vs Siddu G.N.	Sreedhara N N
33	M.V.C. 268/2020 (EVIDENCE)	13-01-2021	Kariyappa Vs The Divisional Controller, K.S.R.T.C.	Nagaraj M.B.
34	ECA 2/2020 (ARGUMENTS)	13-01-2021	Lakshmiddevamma Vs Jayamma	N.N.Sreedhara
35	M.V.C. 387/2019 (ISSUES)	13-01-2021	Nagaraju H. Vs The Divisional Manager, Karnataka State Road Transport Company	H.R. Ramesh Babu
36	M.V.C. 963/2019 (FOR OBJECTION)	13-01-2021	Banaiah Alias Banasha Vs Managing Director KSRTC	Sathish.B
37	O.S. 28/2019 (Written statement) IA/1/2019	13-01-2021	Ambika Vs Devikerappa	C.N.Krishnamurthy
38	M.V.C. 367/2020 (Written statement)	13-01-2021	Umesh M.P. Vs Umesh	Sreenivasamurthy G
39	O.S. 15/2020 (Written statement)	13-01-2021	Archana S. G. Vs Shamantha	G. B. Adarsh
40	M.V.C. 812/2020 (Written statement)	13-01-2021	Mahesh Naik Vs Manjunatha	M.C.Nataraju

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 674/2019 (SUMMONS)		The Sub Inspector of Police, Handanakere P.S Vs Vasanthakumar and 8 others	Assistant Public Prosecutor
2	C.C. 286/2020 (SUMMONS)		The Sub Inspector of Police, Handanakere Police Station Vs Shivanna	Assistant Public Prosecutor
3	C.C. 302/2020 (SUMMONS)		The Sub Inspector of Police, Handanakere Police Station Vs Naveen	Assistant Public Prosecutor
4	C.C. 66/2019 (HEARING)		Handanakere Police Station Vs Ramesh	Assistant Public Prosecutor
5	C.C. 285/2018 (NBW to Accused)		The Sub Inspector of Police, Handanakere Police Station Vs Nagaraju	Assistant Public Prosecutor
6	C.C. 290/2018 (NBW to Accused)		Handanakere Police Station Vs Thippesh and 2 others	Assistant Public Prosecutor
7	C.C. 633/2018 (NBW to Accused)		The Sub Inspector of Police, Handanakee Police Station Vs Krishnamurthy @ Krishnappa	Assistant Public Prosecutor
8	C.C. 47/2019 (NBW to Accused)		Handanakere Police Station Vs Palakshaiah	Assistant Public Prosecutor
9	C.C. 50/2019 (NBW to Accused)		The Sub Inspector of Police, Handanakere P.S Vs Nagarajaiah	Assistant Public Prosecutor
10	C.C. 603/2019 (NBW to Accused)		The Sub Inspector of Police, Handanakere Police Station Vs Parameshaiah	Assistant Public Prosecutor
11	C.C. 604/2019 (NBW to Accused)		The Sub Inspector of Police, Handanakere P.S. Vs Shivaswamy and 8 others	Assistant Public Prosecutor
12	C.C. 269/2020 (NBW to Accused)		Handanakere Police Station Vs Yogananda Murthy	Assistant Public Prosecutor

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	C.C. 272/2020 (NBW to Accused)		The Sub Inspector of Police, Handanakere Police Station Vs Ranganatha aliyas Swamy	Assistant Public Prosecutor
Cases listed below are adjourned due to Covid 19				
14	C.C. 442/2020 (HEARING)	13-01-2021	Handanakere Police Station Vs Kiran	Assistant Public Prosecutor
15	C.C. 748/2017 (APPEARANCE OF ACCUSED)	13-01-2021	T,V.Annapurna Vs Shivamma	B. K. Sadashivappa
16	CrI.Misc. 798/2016 (hear on I.A)	13-01-2021	Sudha alias Sudhamani Vs Gangadhara	Shreedhar N.N

Pri. Civil Judge and JMFC Court, CN Halli
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 146/2020 (SUMMONS) IA/1/2020		N.L.Mamkanta Vs C.R.Harish	H. R. Ramesh babu
2	EX 8/2017 (Await Report)		Ravindra Kumar Vs R.Ranganath	D.S.Keshava
11.00 AM to 02.00PM				
3	O.S. 343/2011 (NOTICE)		Kenchamma Vs Gavirangaiah and others	N.N.Sreedhara S.Gopalakrishna
4	O.S. 297/2014 (/0000) (HEARING)		C.G. Jagadeesha Vs Yatheesha and others	
5	O.S. 234/2020 (STEPS)		CANARA BANK Vs K.Nagendra	G.C.Yogeesh
6	O.S. 235/2020 (STEPS)		CANARA BANK Vs S.Panchaksharaiah	G.C.Yogeesh
7	O.S. 235/2012 (plaintiff evidence)		N.R.Siddeshkumar Vs Marulaiah and others	MM N.N.Sreedhara
8	O.S. 45/2016 (Cross Evidence) IA/1/2016		Nagamma Vs Kenchamma	S. Gopala Krishna
9	O.S. 218/2018 (Cross Examination)		Lakshamma Vs Bommaiah	Lokeshwara Y. G.
10. Ex 9/13				
Cases-listed below are adjourned due to Covid 19				
10	O.S. 59/2016 (Cross Evidence) IA/1/2016	18-01-2021	Hanumakka Vs Sidramakka	B. K. Sadashivappa
11	O.S. 209/2016 (Cross Evidence)	18-01-2021	Siddagangamma Vs Shekarappa alias Chandrashekaraiah	Lokeshwara Y. G.
12	O.S. 227/2018 (Cross Evidence)	18-01-2021	D.B.Roopa Vs Rajanna	T.K.Udayakumar
13	O.S. 171/2016 (NOTICE)	20-01-2021	Nurullakhan Vs Gangamma	D.M.Swamy
14	O.S. 197/2014 (HEARING)	20-01-2021	Drakshyanamma Vs Chief Secratay and others	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 23/2017 (HEARING) IA/1/2017 IA/2/2017	20-01-2021	Jayaramaiah Vs The Chief Officer	
16	O.S. 24/2017 (HEARING) IA/1/2017 IA/2/2017	20-01-2021	C.T.Shantharamu Vs The Chief Officer	
17	O.S. 25/2017 (HEARING) IA/1/2017 IA/2/2017	20-01-2021	C.D.Gururaj Vs The Chief Officer	
18	O.S. 26/2017 (HEARING) IA/1/2017 IA/2/2017	20-01-2021	C.R.Dayananda Vs The Chief Officer	
19	O.S. 53/2020 (SUMMONS) IA/1/2020	21-01-2021	T.S.Shadakashari Vs T.B.Madhu	H. R. Ramesh babu
20	O.S. 106/2020 (SUMMONS)	21-01-2021	S.R.Jagadish Vs Manjunatha.H.T.	H. R. Ramesh babu
21	O.S. 122/2020 (SUMMONS) IA/1/2020	21-01-2021	Ashraf Unnisa Vs Akhila Shahtaj	H. S. Gnanamurthy
22	O.S. 191/2015 (FOR OBJECTION) IA/1/2015	21-01-2021	Mallikarjunaiah @ Mallikataiah Vs Shivamma	H.T.Hanumanthiah
23	O.S. 51/2016 (FOR OBJECTION) IA/1/2016	21-01-2021	Thammaiah Vs Siddappa	C.Rajasbekhar
24	O.S. 142/2016 (FOR OBJECTION)	21-01-2021	Dhakshinamurthy Vs Pushpavathi	M.V.Shivananda
25	O.S. 202/2016 (FOR OBJECTION)	21-01-2021	Mallamma Vs Ningappa	S.H.Chandrashekaraiah
26	O.S. 11/2018 (FOR OBJECTION)	21-01-2021	H.C.Veena and Another Vs Channabasavariah and 3 others	C.Rajasbekhar
27	O.S. 29/2019 (FOR OBJECTION)	21-01-2021	D.Radha Vs D.Narasimhamurthy	C.Rajasbekhar
28	FDP 12/2019 (NOTICE)	22-01-2021	Bindushree Vs Chandrashekhariah	G. B. Adarsh/ S.Somasundar and associates.
29	FDP 13/2019 (NOTICE)	22-01-2021	B.C.Madhu Vs Paraveningappa @ Ningappa	S. H. Chandrashekaraiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 110/2020 (NOTICE) IA/1/2020	22-01-2021	K.Muniyappa Vs Ranganatha	H. S. Gnanamurthy
31	FDP 9/2020 (NOTICE)	22-01-2021	G.T.Ramakrishna Vs Rangamma	G. B. Adarsh
(O.S./0000158/2016)				
32	O.S. 121/2020 (NOTICE) IA/1/2020	22-01-2021	D.K.Muniyappa Vs Nagappa	H. T. Hanumanthaiah
33	FDP 3/2019 (STEPS)	22-01-2021	Vinay Kumar Vs K.R.Dayananda	C.Rajashekhar
34	FDP 10/2019 (FOR OBJECTION)	22-01-2021	Kalpana Vs Krishnaiah	H. S. Gnanamurthy
35	FDP 17/2019 (FOR OBJECTION)	22-01-2021	Jayalakshamma and 2 others Vs Kempamma and others	S. Gopala Krishna
36	FDP 18/2019 (FOR OBJECTION) IA/1/2019	22-01-2021	Bheemanaika Vs B. Lakkamma	N.N.Sreedhara
37	EX 3/2020 (NOTICE)	25-01-2021	Janson Prema kumar R.L. Vs G.R.Arjaneya swamy	H. T. Hanumanthaiah
38	EX 7/2019 (STEPS)	25-01-2021	State Bank of India, Shettikere Branch Vs B.N.Suguna	G.S.Channabasappa
39	EX 8/2019 (STEPS)	25-01-2021	State Bank of India, Shettikere Branch Vs	G.S.Channabasappa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 388/2019 (FRAMING OF CHARGE OR PLEA)		L. Basavaraju Vs Ravi. D.S	N.N.Sreedhara
2	C.C. 706/2016 (NBW to Accused)		Devarathna Vs Kiran	N.Jayanna
3	C.C. 708/2016 (NBW to Accused)		Chikkanayakanahalli P.S Vs Shivanna	App
4	C.C. 731/2016 (NBW to Accused)		Chikkanayakanahalli P.S. Vs Hanumantha raju	
5	C.C. 244/2017 (NBW to Accused)		C.H.Ramesha Vs K.V.Yathish Kumar and another	C.Rajashekhar
6	C.C. 750/2019 (NBW to Accused)		Sri. Kalidasa Credit Co- Operative Society (R) Vs Siddaramaiah	D. M. Swamy
11.00 AM to 02.00PM				
7	C.C. 131/2018 (EVIDENCE)		D.M.Swamy Vs Mangamma	G.Dilip
8	C.C. 121/2014 (EVIDENCE)		Shivadyani H.M Vs Shanthakumara and others	K.S.Chandrashekaraiiah K.S.S
9	C.C. 211/2016 (EVIDENCE)		Chikkanayakanahalli P.s Vs Hanumantharaju	App
10	C.C. 60/2016 (NBW to Accused)		Chikkanayakanahalli P.S. Vs Dadapeer	App
11	C.C. 75/2016 (NBW to Accused)		Gayithamma Vs Samiulla	M.M
12	C.C. 153/2016 (For HBC)		Sundararaja Vs Hanumanthaiah	S.H.Chandrashekaraiiah
13	C.C. 544/2016 (NBW to Accused)		The Secretary Kuppureshwara Credit co-operative Society(R). Vijaykumar Vs Sathish	T.R.K
14	C.C. 545/2016 (NBW to Accused)		The Secretary Kuppureshwara Credit Co-operative Society(R). Vs Ranganathaswamy	T.Ravindrakumar

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 695/2016 (NBW to Accused)		Chikkanayakanahalli P.S Vs Santhosha	App
Cases listed below are adjourned due to Covid 19				
16	CrI.Misc. 346/2013 (Cross Evidence)	20-01-2021	N.Dayananda Vs S.V.Sawmyashree	S.H.Chandrashekar
17	P.C.R. 15/2020 (EVIDENCE)	21-01-2021	K.L.Manu Vs Ragavendra.B.L.	H. T. Hanumanthaiiah
18	C.C. 406/2019 (FRAMING OF CHARGE OR PLEA)	21-01-2021	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Muju	Assistant Public Prosecutor
19	CrI.Misc. 487/2016 (For Balance)	21-01-2021	Divya Shree Vs T.K.Manjunatha	N.N.Sreedhara
20	CrI.Misc. 400/2020 (NOTICE) IA/1/2020	22-01-2021	Rudresh Vs Nagabhushan	G. Srinivasmurthy

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02.45 PM to 05.45PM				
1	O.S. 270/2014 (NOTICE)		Gowraiah Vs Bheemaiah and others	
2	O.S. 50/2015 (NOTICE) IA/1/2015		Jayanna Vs Rudraiah	N.N.S.
11.00 AM to 02.00PM				
3	O.S. 358/2012 (HEARING)		Lingappa Vs Thammaiah and other	
4	O.S. 12/2014 (HEARING)		kariyamma Vs Jayanna and others	C.Rajasbekhar G.S.M and H.S.G
5	O.S. 236/2020 (STEPS)		CANARA BANK Vs T.K.Keerthi	G.C.Yogeesh
6	O.S. 296/2014 (Cross Evidence)		Deepika and another Vs Mudlagiriappa and others	
7	O.S. 298/2014 (Cross Evidence)		Raghupathi Vs Siddaramiah and others	
8	O.S. 27/2019 (Cross Examination)		Shivashankaralah @ Shivanna Vs Ramaiah	N.N.Sreedhara
Cases listed below are adjourned due to Covid 19				
9	O.S. 189/2018 (plaintiff evidence) IA/1/2018	20-01-2021	Huchchamma Vs Ramaiah	S. Gopala Krishna
10	O.S. 34/2019 (EVIDENCE) IA/1/2019 IA/2/2019	21-01-2021	Shalini Vs Jayamma	N.N.Sreedhara
11	O.S. 83/2019 (EVIDENCE) IA/1/2019	21-01-2021	Kariyappa Vs K.T.Dasappa	G. B. Adarsh
12	O.S. 94/2019 (EVIDENCE) IA/1/2019 IA/2/2019	21-01-2021	B.R.Lakshmaiah Vs B.G.Rangaswamy	K.S.Jagannatha
13	O.S. 151/2019 (EVIDENCE)	21-01-2021	H. Jagadeesh Vs Bhagyamma	N.N.Sreedhara

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14	O.S. 29/2020 (SUMMONS) IA/1/2020	22-01-2021	Chandraiah Vs Rangaiah	S. H. Chandrashekaraiiah
15	O.S. 46/2020 (SUMMONS) IA/1/2020 IA/2/2020	22-01-2021	B.H.Thimmaraju Vs The State of Karnataka	T.Govindaraja
16	O.S. 67/2020 (SUMMONS) IA/1/2020	22-01-2021	M.P.Harish Vs A.Bheemaiah alias Bheemrajuras	G. B. Adarsh
17	O.S. 75/2020 (SUMMONS)	22-01-2021	Gangamma Vs Ningaiah	H. R. Ramesh babu
18	O.S. 183/2018 (ISSUES) IA/1/2018	22-01-2021	Kamamma Vs Kallesh	N.N.Sreedhara
19	O.S. 22/2019 (STEPS) IA/1/2019	22-01-2021	Shivamma Vs Niranjanamurthy	N.N.Sreedhara
20	O.S. 111/2019 (Written statement) IA/1/2019	22-01-2021	Gangadharaiah Vs Rajanna @ Rajappa	H. T. Hanumanthaiah
21	O.S. 135/2019 (For compliance)	22-01-2021	Goravajjaiah Vs Gangamma	C.Rajashekhar
22	O.S. 162/2019 (Settlement Report)	22-01-2021	Shivanna Vs Siddaramaiah	G. B. Adarsh
23	FDP 7/2018 (NOTICE) IA/1/2018	25-01-2021	Gangaiah s/o Nanjundaiah Dead by LRs Kenchamma Vs Shivanna and 5 others	N.N.Sreedhara
24	O.S. 92/2020 (NOTICE) IA/1/2020	25-01-2021	Mallaiah Vs Doddabasaiah	H. R. Ramesh babu
25	EX 3/2015 (FOR ENQUIRY) IA/1/2015	25-01-2021	G.C.Veeranna Vs G.B.Jayanna	G.S.M.
26	EX 38/2015 (Issues notice to the respondent)	25-01-2021	M.S.Nagaraju Vs Chandranaike	S. H. Chandrashekaraiiah
27	O.S. 218/2019 (NOTICE) IA/1/2019	27-01-2021	Shivamma Vs Honnappa	H. T. Hanumanthaiah

28. O.S. 4/20 (Notice) 27/1/21

29. FDP. 15/18 27/1/21

30. FDP. 2/19 27/1/21

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Smt. Thendral K
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 259/2020 (SUMMONS)		The Sub Inspector of Police, Hulyiar Police Station Vs Lokesh K G	Assistant Public Prosecutor
2	C.C. 529/2019 (NOTICE)		Mallikarjuna Vs Rajendra C.D	H. T. Hanumanthaiah
3	C.C. 517/2019 (Referred to concerned P/S)		Mallikarjuna Vs Rajendra C.D	H. T. Hanumanthaiah
11.00 AM to 02.00PM				
4	C.C. 431/2015 (STEPS)		Jabeena Banu Vs G9 Infrastructures Pvt Ltd., M.D.Palakurth Yedkondalu	Fouzia khanum
5	C.C. 432/2015 (STEPS)		Dastigir pasha Vs G9 Infrastructures Pvt Ltd., M.D.Palakurth Yedkondalu	Fouzia khanum
6	C.C. 297/2018 (For HBC)		The Sub Inspector of Police, Hulyiar Police Station Vs Indrakumar	Assistant Public Prosecutor
7	C.C. 161/2019 (For HBC)		The Sub Inspector of Police, Hulyiar Police Station Vs Rangaswamy B.C.	Assistant Public Prosecutor
Cases listed below are adjourned due to Covid 19				
8	Crl.Misc. 280/2018 (For Balance)	25-01-2021	Gangamma Vs Anantharaju	G. B. Adarsh
9	Crl.Misc. 390/2018 (For Balance)	25-01-2021	Sujatha Vs Mahesha H.L.	Rathna ranjini
10	Crl.Misc. 311/2020 (NOTICE)	27-01-2021	Rangamma Vs Thahasildar	G.Srinivasamurthy
11	Crl.Misc. 262/2020 (NULL)	27-01-2021	Gangamma Vs The Tahasildar	S. Dilip
12	Crl.Misc. 265/2020 (NULL)	27-01-2021	Balaiah Vs The Tahasildar	Rathna ranjini
13	Crl.Misc. 266/2020 (NULL)	27-01-2021	Balaiah Vs The Tahasildar	Rathna ranjini

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	Crl.Misc. 267/2020 (NULL)	27-01-2021	Balaiah Vs The Tahasildar	Rathna ranjini
15	Crl.Misc. 268/2020 (NULL)	27-01-2021	Balaiah Vs The Tahasildar	Rathna ranjini
16	Crl.Misc. 269/2020 (NULL)	27-01-2021	Balaiah Vs The Tahasildar	Rathna ranjini
17	Crl.Misc. 270/2020 (NULL)	27-01-2021	Lakshmaiah Vs The Tahasildar	S. H. Chandrashekaraiah
18	Crl.Misc. 271/2020 (NULL)	27-01-2021	Lakshmaiah Vs The Tahasildar	S. H. Chandrashekaraiah
19	Crl.Misc. 93/2018 (For Payment)	27-01-2021	H.R.Vani and 2 others Vs H.S.Rajesh	Rathna ranjini
20	Crl.Misc.(DVA) 3/2018 (FLW to Respondent)	27-01-2021	Pavithra .N Vs Santhosh .P	D. M. Swamy